

COURT-III

IB 195 (ND)/2019

IN THE MATTER OF:
M/s. Indusland Bank Ltd.
Vs
Gallium Industries Ltd.

....PETITIONER

...RESPONDENT

SECTION
Under Section 7 IBC 2016

Order delivered on 09.10.2019

Coram:

Shri Ch. Mohd. Sharief Tariq,
Hon'ble Member (Judicial)
Shri Kapal Kumar Vohra,
Hon'ble Member (Technical)

For the Petitioner/Applicant
For the Corporate Debtor

For the Intervener

: - Mr. Chitranshul and Mr. Anshiman Advocates
: Mr. Ankit Sharma, Mr. Yogesh Kumar Bhatia, Ms. Kiran
Arora, Mr. Pulkit Deora and Ms. Sylvine Sarman Advocates
: Mr. Pardeep Dahiya and Rhea Luthra Advocates

ORDER

Counsel for the liquidator is present. Some of respondents are being represented by the counsels. However, due to lack of the cause title the counsels for respondents are not able to indicate that on whose behalf they appear. Therefore the Counsel for liquidator is directed to amend the cause title and provide a copy to the respondent. The matter stands adjourned for 23.10.2019.

-sd-
(K. K. VOHRA)
MEMBER (TECHNICAL)

-sd-
(Ch. Mohd. Sharief Tariq)
MEMBER (JUDICIAL)